

राष्ट्रीय हरित अधिकरण /National Green Tribunal
प्रधान न्यायपीठ /Principal Bench
फरीदकोट हाउस, कॉपरनिकस मार्ग/Faridkot House, Copernicus Marg
New Delhi – 110001

NGT/PB/26/Admn./ 2016 (pt.) / 881

29 August, 2017

OFFICE ORDER

Consequent upon amendment made by the Ministry of Environment, Forest and Climate Change, Government of India, the nomenclature of the following Posts in the National Green Tribunal has been changed vide Notification No. G.S.R. 437(E) dated 21st April, 2017 i.e. The National Green Tribunal (Recruitment, Salaries and other Terms and Conditions of Services of Officers and other Employees) (Amendment) Rules, 2016:

Sl. No	Old Nomenclature	New Nomenclature
1.	Assistant	Assistant (Judicial)
2.	Stenographer Grade-C/ Court Master/ Personal Assistant	Stenographer Grade-I
3.	Stenographer Grade- D	Stenographer Grade - II

2. Accordingly, it is hereby directed to the concerned Officials that the only amended nomenclature as mentioned above, be used by them in all future references.
3. This is for strict compliance by the concerned Officials.
4. This issues with the approval of the Competent Authority.

(Mukesh Kumar Gupta)
Registrar General

29 AUG 2017

To

1. Registrar of all the Zonal Benches for needful action.
2. All the Assistants (Judicial), PB
3. All the Stenographers Grade – I, PB
4. All the Stenographers Grade – II, PB

Copy to:

1. DR cum PPS to HCP
2. PS to Ld. RG
3. DCA/DDO
4. Consultant (Admn.)
5. Notice Board
6. Guard File
7. Personal file of above officials
8. Computer Section in-charge, for uploading the Order website.

(Mukesh Kumar Gupta)
Registrar General

Received R&F Section 29/8/17

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